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O.A. No. 141 of 2012

Ajeet Kumar Applicant
Vs
Union of India & Ors Respondents

Order dated: 12.03.2012

CORAM:

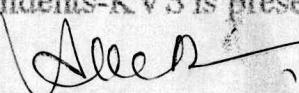
Hon'ble Shri C.R. Mohapatra, Member (Admn.)
&
Hon'ble Shri A. K. Patnaik, Member (Judl.)

By filing a memo dated 12.03.2012, it is submitted by Mr. M. Basu, Ld. Counsel for the applicant that the applicant wants to withdraw this O.A. to file appeal against the order under Annexure-5, dated 02-04/05-2011.

Prayer is allowed.

O.A. is dismissed as withdrawn.

Mr. H.K. Tripathy, Ld. Counsel appearing for the Respondents-KVS is present.


MEMBER (Judl.)


MEMBER (Admn.)

RK